

12.19 hrs.

MATTERS UNDER RULE 377**(i) DAMAGE TO RAILWAYS AND ROADS
IN GUJARAT DUE TO HEAVY RAINS**

SHRI K. S. CHAVDA (Patan): Mr. Speaker, Sir, Under Rule 377, I wish to bring to the notice of this hon. House and the Government a serious situation that has arisen in my constituency due to unprecedented rain this year; not only in my constituency but also in the constituency of my friend Shri Motibhai Chaudhary. Generally, the average annual rain fall in this area is 20 to 25 inches, but this time, in two days 26th—27th June and 26th—27th July it rained more than 65 inches in this area. Several bridges of the Railways and the Roadways were washed away. About 25000 huts and houses have collapsed in my constituency. Sami Taluk is completely cut off. Harij, Patan and Chanasma Taluks are also in the same condition. The railway services on branch lines, Mahesana, Patan and Kakosi; Mahesana, Ramuj and Harij; Becharaji, Chanasma and in other sections have been suspended since 29th June, 1977 and uptill now they have not resumed the services. So, I would request the Railway Minister who is here, to ask the Railway Administration to work on war-footing, so that the services which are suspended are resumed as early as possible. I also request the government to extend all possible help, particularly financial help, to the State of Gujarat so that the relief work can be taken up immediately.

**(ii) REPORTED INCIDENT OF GANGSTER-
ISM IN PUNJAB UNIVERSITY CAMPUS,
CHANDIGARH**

डा० बलदेव प्रकाश (अमृतसर): चंडी-गढ़ पंजाब यूनिवर्सिटी कैम्पस में जो घटना घटित हुई है उसकी ओर मैं आपका ध्यान ले जाना चाहता हूँ। यह बहुत ही गम्भार घटना है और ला एंड आर्डर के प्वाइंट आफ व्यू से तो यह बहुत ही शर्मनाक घटना है। पिछले मंगलवार की रात तो वहाँ पर कुछ गुंडों ने एक क्यूडिकल का दरवाजा

खटखटाया जिस में आठ लड़के थे इंजीनियरिंग कालेज के दरवाजा खुलने पर वे उसके अन्दर दाखिल हो गए और दोनों तरफ से दरवाजा बन्द कर दिया। फिर वहाँ पर जो कुछ हुम्मा उसको मैं जिस तरह से वह चीज अखबारों में छपी है उसी को पढ़ कर सुनाना चाहता हूँ क्योंकि यह बहुत ही दुर्भाग्यपूर्ण बात है:

“Giving details of the incident, one of the victims told Samachar that eight students were talking in a cubicle on the ground floor of the hostel at 9.30 p.m. when there was a knock on the back door. Two of the students peeped through the window and seeing the ‘intruders’ fled through the front door. The remaining decided to face the intruders and opened the door. He said, the intruders, who smelt of liquor, entered the room and quickly bolted the two doors. Ordering the boys to strip and obey their commands, they then perpetrated ‘unnatural acts’. When the students resisted, they were beaten. The orgy continued for more than an hour.”

एक घंटे तक यह सब होता रहा लेकिन कोई सहायता उन लड़कों को नहीं पहुंचाई गई। वहाँ का जो सुपरिटेण्डेंट और बाकी लोग थे वे तमाशा देखते रहे। उस कमरे के बाहर दो निपाही भी जो खड़े थे वे भी तमाशा देखते रहे। एक घंटे के बाद उन्होंने दरवाजे खोले। उन गुंडों और बदमाशों ने दरवाजे खोलने के बाद यह कहा कि आधे घंटे तक कोई बाहर न निकले और वे वहाँ से चले गये।

मैं सदन के ध्यान में यह बात लाना चाहता हूँ आपके द्वारा कि सरकार को इस प्रकार की घटनाओं को रोकने के लिए सख्त कार्रवाई करनी चाहिये यह तो लड़कों का होस्टल था। वहाँ पर लड़कियों का होस्टल भी है। इस तरह की और भी कोई